



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Acceptance of resignation tendered by Shri Arshad Hafiz Salaria,
Advocate as Additional Public Prosecutor, Doda.

GOVERNMENT ORDER NO: 3863 - LD(A) of 2017.
D A T E D: 28 - 08 - 2017.

Resignation tendered by Shri Arshad Hafiz Salaria, Advocate as
Additional Public Prosecutor, Doda is accepted forthwith.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA

No: LD(A) 2009/52

Dated: 28 - 08 - 2017.

Copy to the:-

1. Secretary to Government, General Administration Department.
2. District and Sessions Judge, Doda.
3. Director Litigation, Jammu.
4. Chief Prosecuting Officer, Doda. He is requested to look after the work of Additional Public Prosecutor, Doda in addition to his own duties till new arrangement is made.
5. Financial Advisor/Chief Accounts Officer, Department of LJ&PA.
6. Shri Arshad Hafiz Salaria, Advocate as Additional Public Prosecutor, Doda.
7. Incharge Website, Department of LJ&PA..
8. Government Order file
9. Concerned file.

(Ashish Gupta)

Assistant Legal Remembrancer,
Department of Law, J & PA.

Ashish Gupta
28/08/17